

Memorandum from Federation of Indian-Chambers of Commerce and Industry re: rise in Price and Bonus etc.

2699 SHRI SHRIKISHAN MODI:
SHRI P GANGADEB:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have received memorandum from the Federation of Indian Chambers of Commerce and Industry regarding rise in prices, interim report on bonus and the role of Indian Trade Unions in the national economy; and

(b) if so, the gist of the memorandum and reaction of Government thereto?

THE MINISTER OF FINANCE
(SHRI YESHWANTRAO CHAVAN)

(a) No, Sir

(b) Does not arise

Indian Jute Delegation's visit to
Bangladesh

2700 SHRI SHRIKISHAN MODI
SHRI ROBIN KAKOTI

Will the Minister of FOREIGN TRADE be pleased to state

(a) whether the Indian Jute delegation paid a visit to Bangladesh in the last week of October, 1972;

(b) whether India propose to buy Bangla jute worth Rs 7 crore,

(c) if so, whether any contact has been signed between the two countries; and

(d) if so, the salient features thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE
(SHRI A C GEORGE): (a) Yes, Sir

(b) and (c) Contract has been concluded for import of jute worth Rs. 7.48 crores.

(d) Under the contract, 2 lakh bales of jute will be imported from Bangladesh for delivery during the period December 1972 to February 1973. The import is being handled jointly by the Jute Corporation of India and the State Trading Corporation of India

Foreign Companies in India

2701 SHRI NAWAL KISHORE SHARMA Will the Minister of COMPANY AFFAIRS be pleased to state the total number of Foreign Companies with their names incorporated in India or outside India having their business in India and the total capital thereof?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) There were 543 foreign companies incorporated outside India and having a place of business in this country and 217 companies incorporated in India as subsidiaries of foreign companies at work in India as on 31st March 1971. The value of assets in India of the foreign incorporated companies was Rs 1468.6 crores and total paid-up capital of the Indian subsidiaries of foreign companies was Rs 272.7 crores

Foreign Exchange earned through Leather Shoe Export

2702 SHRI K MALLANNA Will the Minister of FOREIGN TRADE be pleased to state

(a) the particulars of the Companies which were permitted by Government to export leather shoes and chappals during the last three years and the amount of foreign exchange earned through such exports,

(b) the amount of foreign exchange likely to be earned through the export thereof during the next one year, and

(c) the steps taken or proposed to be taken to promote the export trade of leather shoes?